## GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:3560
ANSWERED ON:24.08.2011
SHUNGLU COMMITTEE REPORT
Singh Shri Rajiv Ranjan (Lalan);Yadav Shri Dinesh Chandra

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the report of the Shunglu Committee which had probed the financial irregularities in the organisation of the Commonwealth Games is to be referred to the CBI for further investigations;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the CBI has started its investigations; and
- (d) if so, the details thereof?

## Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) & (b): The First stand-alone Report of the Shunglu Committee was forwarded by the Government to the CBI for appropriate action. Further, as per information provided by the Ministry of Youth Affairs and Sports, they have referred the following matters in respect of the Fifth Report of the Shunglu Committee to the CBI/Enforcement Directorate for action as appropriate:
- (i) Appointment of International Consultant EKS;
- (ii) Award of Timing Scoring & Result Management Contract to M/s Swiss Timing Omega;
- (iii) Other instances of procurement -
- (a) Procurement of Automatic Binding Machine;
- (b) Civil and Electrical Works from M/s Salwan Furnishers;
- (c) Procurement of Synthetic Carpets for Ceremony at JLN Stadium;
- (d) Procurement of T-Shirts, Caps and Ties;
- (e) Procurement of Publicity material (amount INR 10.66 lakhs)
- (f) Branding of vehicles for Chairman, Press Conference held on 31.07.2008;
- (g) Procurement of Workstation, Tables and fixtures Work;
- (h) Procurement of Office Furniture (amount Rs. 1.13 lakhs)
- i) Procurement of Blackberry handset.
- (c) & (d): CBI has registered total 17 cases (14 Regular Cases and 3 Preliminary Enquiries) in connection with Commonwealth Games till date. Findings of Shunglu Committee have been taken into account by CBI, as and where applicable.